

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 367 OF 2022**

**IN THE MATTER OF:**

**Rajendra Prasad Gupta**

**.....PETITIONER**

**VERSUS**

**State of U.P. & Ors.**

**.....RESPONDENT**

**AMENDED MEMO OF PARTIES (As Per ORDER DATED 04.12.2023)**

**Rajendra Prasad Gupta**

**H. No. N 13/88 Saray Surjan Teliyana, Bajardih,  
PS, Bhelpur, Varanasi, Uttar Pradesh-221106**

**(PETITIONER)**

**VERSUS**

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